

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5911

ANSWERED ON:29.04.2015

JAITAPUR NUCLEAR POWER PLANT

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Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether India and France have signed an agreement for Jaitapur nuclear project in Maharashtra and if so, the details thereof;
- (b) whether no much headway has been made in the project since signing of said agreement and if so, the details thereof and the reasons therefor;
- (c) the details of the discussions held and decisions arrived at for early setting up of nuclear plant at Jaitapur during the Prime Minister's recent visit to France;
- (d) whether nuclear power corporation and a French firm have signed a pre- engineering agreement conforming to the 'Make in India' campaign and if so, the details thereof; and
- (e) whether the opposition raised from various quarters on environmental and safety grounds for setting up of nuclear plant in Jaitapur, have been sorted out and if so, the details thereof including the time-line fixed for commissioning of the project?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

(a) No, Sir.

(b) After the signing of General Framework Agreement (GFA) and Early Works Agreements (EWA) in 2010, detailed discussions were held with M/s Areva on various technical, safety and commercial aspects of the projects to arrive at a viable project proposal. In parallel, pre project activities like land acquisition, Rehabilitation and Resettlement (R&R), technology independent site investigations, infrastructure development at site, and public awareness activities were carried out at the site.

(c)&(d) A Pre-Engineering agreement (PEA) was signed between NPCIL and M/s Areva, France on April 10, 2015.

The PEA will help bring clarity on the technical aspects of the plant, help make a detailed safety assessment and take up the licensing process with Atomic Energy Regulatory Board. A Memorandum of Understanding (MoU) was also signed between M/s L&T and M/s Areva, France, aimed at increasing localisation and conforming to the 'Make in India' Campaign.

(e) The Government has taken note of the related issues, and has taken several steps to address the concerns of the people. These include additional compensation (ex-gratia) by Maharashtra state Government, attractive R&R policy provisions and addressing of apprehensions of people around Jaitapur regarding safety of the plant in a credible manner through implementation of effective and multipronged public outreach programmes.